

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5093.  
TO BE ANSWERED ON WEDNESDAY, THE 24<sup>TH</sup> JULY, 2019.**

**NATIONAL POLICY ON E-COMMERCE**

**5093. SHRI GIRISH BHALCHANDRA BAPAT:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether Union Government proposes to put in place an institutional framework to bring out a national policy on e-commerce;
- (b) if so, the time scheduled fixed therefor;
- (c) whether the draft national e-commerce policy proposed setting up a legal and technological framework for restrictions on cross-border data flow and also laid out conditions for businesses regarding collection or processing of sensitive data locally and storing it abroad;
- (d) if so, whether several e-commerce firms have raised concerns over some points in the draft pertaining to data;
- (e) if so, the reaction of the Union Government thereon;
- (f) whether the Union Government has formed an inter-ministerial panel under DPIIT to address stakeholder grievances on FDI and draft e-commerce policy;
- (g) if so, the details thereof; and
- (h) the steps taken by the Union Government to ensure that everyone benefits from the growing digital economy, promoting a positive investment environment for both domestic and international companies?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

- (a)to(e): A draft National e-Commerce policy covering various areas of e-Commerce, has been prepared and placed for comments in public domain. Views/suggestions from stakeholders including several e-commerce firms on the various provisions of the draft National e-Commerce Policy have been received. Views/suggestions received are under consideration.
- (f)&(g): A Committee has been constituted on 12<sup>th</sup> July, 2019 under Additional Secretary, Department for Promotion of Industry and Internal Trade with members from the Department of Commerce, Department of Consumer Affairs, Department of Legal Affairs and Ministry of MSME to examine issues related to FDI in e-Commerce and give its suggestions.
- (h): Digital India initiatives like Sugamya Bharat Abhiyan, BHIM, COE-IT, CERTIn, Digi Dhan Abhiyaan, Digitize India, Ebiz, Electronic Development Fund and GeM have been introduced by the Government to facilitate growth of digital economy.

The Government has also introduced National Policy on Electronics (NPE) and National Policy on Software Products (NPSP) in 2019 for the growing digital economy. The details are available on Ministry of Electronics & Information Technology's website (<https://meity.gov.in/>).

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